

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2017/ 591

Date: 29/11/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Kailash Ram S/o Shri Shaitan Ram, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jodhpur is hereby accepted with effect from 27.11.2017 (A/N).

By Order,



REGISTRAR (ADMN.)
29/11/2017

No:I/A(iii)(a)(10)/82/2016 Part-I/ 2569

Date: 29/11/17

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2.Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
- 3.Concerned A.O.J., Rajasthan High Court, Jodhpur.
- ✓4.D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
- 5.Confidential Branch, Rajasthan High Court, Jodhpur.
- 6.Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur.
- 7.Concerned Shri Kailash Ram S/o Shri Shaitan Ram, resident of Shaitan ji Dukiya, V.P.O.- Roon, District-Nagaur-341028.
- 8.Personal file.


REGISTRAR (ADMN.)
29/11/2017